

assessable to duty of excise in terms of metric tonne, the statement shows the information in this unit.

#### Damage to Lands due to Floods

322. Shri Abdul Ghani Dar: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Central Government have urged the State Governments to collect data regarding the wastage of fertile and agricultural lands every year due to non-construction of bunds during the floods;

(b) if so, the total area of fertile and agricultural lands wasted every year in each State as a result thereof; and

(c) the financial assistance being given to each State to construct bunds over rivers during the next three years?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes, the State Governments have been requested to supply every year information relating to flood damages, which includes total area and the cropped area affected by floods.

(b) The floods on an average affect an area of about 150 lakh acres annually, of which the cropped area is about 50 lakh acres.

(c) Financial assistance by way of loans is given to State Governments for execution of flood control schemes including construction of embankments. The Central assistance for this purpose is decided every year, as a part of the overall plan outlays and the provision in the interim budget for the current year is Rs. 9 crores.

#### Idikki Hydro-Electric Project

323. Shri N. Sreekantan Nair:  
Shri P. Venukumar:  
Shri K. M. Abraham:  
Shri F. F. Thomas:  
Shri Vasudevan Nair:

Shri C. Janardhanam:  
Shri Mangalathumadom:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Canadian Government have agreed to the new proposals of the Central Government for the supply of know-how of the components and the raw materials for the Third Set of generator, in addition to the supply of the two complete sets for the Idikki Hydro-Electric Project;

(b) if not, the reasons therefor; and

(c) the present position regarding the commissioning of the first part of the Idikki Scheme by the year 1970?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). Confirmation from the Canadian authorities about their acceptance of the proposal is awaited.

(c) According to present indications, it is expected that the first unit of 130 MW would be ready for commissioning in 1970-71.

#### Investment of Unaccounted Money in Housing Schemes

324. Shri Seshiyar: Will the Minister of Finance be pleased to state:

(a) whether Government have considered any proposals to allow investment of unaccounted money in housing schemes in big cities, without the need to disclose the source; and

(b) if so, the decision taken thereon?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Deasai): (a) Yes, Sir.

(b) Such a concession has not been considered to be necessary as, recently, two schemes for voluntary disclosure of incomes were instituted in quick succession and people had adequate opportunity to bring their unaccounted money back into circulation.